

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1310
TO BE ANSWERED ON 28TH JUNE, 2019**

MEDICAL BOARD FOR ABORTION

1310. SHRI SU. THRUNAVUKKARASAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has urged all the States/UTs in the country to set up a permanent medical board to deal with cases where pregnant women and girls seek nod for abortion;
- (b) if so, the details thereof; and
- (c) the response received from the States/UTs in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): As per advice of the Hon'ble Supreme Court, Ministry of Health and Family Welfare issued directive, vide D.O. No. M.12015/58/2017-MCH, to State/UT Governments to constitute Permanent Medical Boards. The board will be dealing with cases referred to by the Hon'ble District Courts/High Courts/Supreme Court which may require urgent Medical Termination of Pregnancy beyond 20 weeks so that immediate opinion may be given and urgent action may be taken.

(c): As per the reports received from the States/UTs, 29 States/UTs have constituted Permanent Medical Boards.

It is under process in 4 States/UTs. State/UT wise Status of formation of Permanent Medical Boards is annexed.

Status of Permanent Medical Board

Sr. No.	Name of the State/ UT	Status of Permanent Medical Board
1	A&N Islands	Under Process
2	Andhra Pd.	Under Process
3	Arunachal Pd.	Formed
4	Assam	Formed
5	Bihar	Formed
6	Chandigarh	Formed
7	Chhattisgarh	Formed
8	D & N Haveli	Formed
9	Daman & Diu	Formed
10	Delhi	Formed
11	Goa	Formed
12	Gujarat	Formed
13	Haryana	Formed
14	HP	Formed
15	J &K	Formed
16	Jharkhand	Formed
17	Karnataka	Formed
18	Kerala	Under Process
19	Lakshadweep	Not Formed
20	Maharashtra	Formed
21	Manipur	Formed
22	Meghalaya	Not Formed
23	Mizoram	Not Formed
24	MP	Formed
25	Nagaland	Formed
26	Odisha	Formed
27	Puducherry	Formed
28	Punjab	Formed
29	Rajasthan	Formed
30	Sikkim	Formed
31	Tamil Nadu	Formed
32	Telangana	Under Process
33	Tripura	Formed
34	UP	Under Process
35	Uttarakhand	Formed
36	WB	Formed